

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2887
(To be answered on the 8th August 2024)**

SAFETY PROTOCOL

2887. SHRI V K SREEKANDAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is true that the incidents of flouting safety protocol by pilots and cabin crew of airlines were reported in the past during emergency evacuations;**
- (b) if so, the details thereof;**
- (c) whether it has been brought to the notice of the Directorate General of Civil Aviation (DGCA) that many airlines staff lack sufficient experience and training in evacuation of passengers in emergency situation; and**
- (d) if so, the details thereof along with the steps taken in this regard?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) & (b): M/s Indigo A-320 aircraft 9H-SLH (Damp Leased Aircraft) was involved in a bomb threat incident while operating flight 6E-2211 (Delhi-Varanasi) on 28.05.2024. Flight crew carried out an emergency evacuation of the passengers at isolation bay due to Bomb threat. During the evacuation, one of the pilots and a crew evacuated with their hand baggage.

(c) & (d): No such information has been brought to the notice of DGCA.
